

labourers have again become bonded labourers; and

(d) if so, the details together with reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN). (a) to (d). The information is being called for from the State Government of Bihar and the same will be laid on the Table of the House when received.

### Price of Edible Oils

5366. SHRI GOPAL PACHERWAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the f.o.b. prices of imported edible oils in the country;

(b) whether Government proposed to supply imported edible oils to people at subsidised rates; and

(c) if so, the quantity of edible oils proposed to be provided to Rajasthan?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Imported edible oil is purchased on c.i.f. basis. The average e.i.f. price paid for the edible oil (RBD—Palmolein) imported during 1989-90 was US\$ 321 PMT.

(b) It is proposed to continue the existing system of distribution of imported edible oils through PDS at the prices fixed by the Government from time to time.

(c) The quantity of edible oil to be allocated to the State of Rajasthan will largely depend upon the stock of the imported edible oils available with the Government, its demand and pace of lifting by the State.

[English]

### Investment by Lohia Group in Textiles Sector

5367. SHRI MADHAVARAO SCINDIA: Will the Minister of TEXTILES be pleased to state:

(a) whether Lohia Group has decided in invest not less than four hundred crore in India in textile sector;

(b) if so, whether a number of proposals have been placed before Government;

(c) if so, what are the projects that will be undertaken by the Lohian Group under the scheme; and

(d) what are the total projects that will be set up in the Karnataka State?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). The information is being collected and will be laid on the Table of the House.

### Construction of ring Roads in Cities

5368. SHRI M.M. PALLAM RAJU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are encouraging the States to build ring roads around cities and towns that are facing increasing traffic congestion;

(b) the percentage of the costs that Government propose to give the States towards the construction of these ring roads; and

(c) the names of the cities and towns identified so far for construction of ring roads?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Depending upon the demand, necessity, priority and resources available etc., the State Governments/local authorities concerned plan and construct roads, of which ring roads also form part.

(b) There is no scheme at present for giving Central Government assistance for ring roads in cities and towns.

(c) Does not arise.

#### **Import on Foodgrains**

5369. SHRI RAMDAS SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to import foodgrains during this year; and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). Government have accepted the proposal of Government of Vietnam to repay about 44,980 tonnes of rice against the Food Loan of 1980, which is likely to be received during 1990-91. Besides this, there is at present no decision to import wheat and rice from anywhere.

[*Translation*]

#### **SC/ST Beedi Workers in Tonk District (Rajasthan)**

5370. SHRI GOPAL PACHERWAL:  
SHRI THAN SINGH JATAV:

Will the Minister of LABOUR be pleased to state:

(a) whether a majority of beedi workers in Tonk district, Rajasthan are Scheduled Castes and from minority communities;

(b) whether the prescribed minimum wages are being paid to them;

(c) whether they are being provided housing and other facilities also; and

(d) whether these workers are being exploited on the pretext of beedi selection, Jodi and leaves cutting and if so, the steps being taken by Government to protect them from exploitation?

THE MINISTER OF LABOURS AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir. The estimated number of beedi workers in Tonk District is 30,000.

(b) According to the State Government of Rajasthan minimum wages are being paid to beedi workers in Tonk District.

(c) To extend medical, housing, educational, recreational and family welfare facilities to beedi workers and their families several welfare schemes under Beedi Workers Welfare Fund are being implemented in Tonk District also. For example, one Static Dispensary has been set up in the District. Total attendance in the year 1989-90 in the dispensary was 34,390. In the year 1989-90 an amount of Rs. 2,28,480/- was disbursed as scholarship to 719 awardees; an amount of Rs. 20,300/- was paid as financial assistance to 406 wards of beedi workers for purchase of school dresses and maternity benefit at the rate of Rs. 250/- each was paid to 76 female beedi workers.

(d) According to the Government of Rajasthan no complaint in this regard has so far been received from any Union.